

of sugarcane during the current sugar year. The statutory prices for the next sugar year will be fixed, at the appropriate time, after taking into account the recommendations of the Agricultural Prices Commission, the State Governments and the producers of sugar and sugarcane and the circumstances that prevail then.

Availability of Loose Vanaspati

4599. SHRI JAGDISH TYTLER: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that despite higher production of vanaspati this year, consumers are facing hardship in getting supplies of small quantities of this product in the loose because of the artificial demand created by producers who are changing the packing pattern ;

(b) whether the consumer is forced to pay more for the packed commodity and therefore the availability of vanaspati in the loose is becoming difficult ; and

(c) if so, what steps are being taken by Government to ensure the smooth and sure supply of vanaspati to the ultimate user and consumer ?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) The availability of vanaspati has been, by and large, satisfactory, although localised shortages of a temporary nature cannot be ruled out. For a while there were some complaints of non-availability of vanaspati in loose form in adequate measures in certain parts of Delhi. These have since been taken care of by a number of regulatory measures taken by Delhi Administration.

(b) A certain proportion sells in small packs. Since cost of packing is added to the price of vanaspati, the total price becomes higher.

(c) Government has taken a number of steps for maintaining the production of vanaspati at adequate levels. A certain percentage of oil required for the production of vanaspati is supplied by the State Trading Corporation from its stock of imported oils. Steps have been taken for maintaining supply of inputs like coal, tinplates etc. The State Governments and Union Territory Administrations have been requested from time to time to ensure that supply of power for the vanaspati industry is maintained. Several regulatory measures have been taken to ensure that there is no malpractice in the distribution of vanaspati. The vanaspati industry has been maintaining a voluntary price discipline under which the ex-factory price of a 16.5 Kg. tin of vanaspati is not to exceed Rs. 217 inclusive of excise duty. The State Governments and Union Territory Administrations have been advised to maintain strict vigilance to ensure that the Essential Commodities Act and similar other laws are enforced in so far as vanaspati is concerned.

Board of Directors in Delhi State Coop. Bank Ltd.

4600. SHRI BABURAO PARANJPE: Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 1208 on the 1st March, 1982 regarding Board of Directors in Delhi State Cooperative Bank Limited and state:

(a) whether it is a fact that the illegal Board of Directors of the Delhi State Cooperative Bank Limited is still holding the charge of the Bank even though the notice to supersede the Board was issued on 24th June, 1981 ;

(b) whether Government are contemplating for holding fresh elections to elect new directors ; and

(c) if so, when ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): (a) Yes, Sir.

(b) and (c). A decision on holding fresh elections will be taken after the outcome of the show cause notice issued by the Registrar of Cooperative Societies, Delhi, is known.

बिहार में निर्माणाधीन सिंचाई परियोजनाएं

4601. श्री कृष्ण प्रताप सिंह : क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार में गण्डक परियोजना सहित कितनी सिंचाई योजनाएं कब से निर्माणाधीन हैं और इनमें से कितनी परियोजनाएं निर्माण के अन्तिम चरण में हैं तथा उनके कब तक पूरा होने की संभावना है ;

(ख) क्या इन परियोजनाओं के पूरा होने में अत्यधिक विलम्ब हो रहा है और यदि हां, तो इसके क्या कारण हैं ; और

(ग) बिहार की सूखा परिस्थितियों और हर वर्ष बाढ़ से होने वाले व्यापक नुकसान को ध्यान में रखते हुए जो योजनाएं निर्माण के अन्तिम चरण में हैं, उनको शीघ्र पूरा करने के लिए क्या कार्यवाही की जा रही है ?

सिंचाई मंत्रालय में राज्य मंत्री (श्री जियाउर्रहमान अंसारी) : (क) बिहार राज्य में छठी योजना से पहले की 16 बृहद

और 43 मध्यम स्कीमें क्रियान्वित की जा रही हैं, जिनमें से 8 बृहद और 35 मध्यम स्कीमों के छठी योजना के दौरान पूर्ण हो जाने की आशा है। जिन स्कीमों के छठी योजना में पूर्ण हो जाने की सम्भावना है, उनकी सूची संलग्न विवरण में दी गई है।

(ख) कुछ परियोजनाओं के क्रियान्वयन में विलम्ब होने के मुख्य कारण हैं—भूमि के अभिग्रहण में विलम्ब, जनता की आपत्तियां, परियोजना के आकार में परिवर्तन, धन का अभाव और दुर्लभ सामग्रियों की कमी।

(ग) बिहार सहित, सभी राज्य सरकारों को सलाह दी गई है कि वे निर्माणाधीन स्कीमों को एक समयबद्ध कार्यक्रम के अन्तर्गत शीघ्र पूरा करें। राज्य-स्तर पर मानीटरिंग करने के अलावा, चुनी हुई बृहद परियोजनाओं की मानीटरिंग केन्द्रीय जल आयोग द्वारा भी की जाती है। केन्द्र, दुर्लभ सामग्रियां प्राप्त करवाने में राज्य सरकारों की सहायता भी करता है।

विवरण

निर्माणाधीन स्कीमों की सूची और उनके पूरा होने की सम्भावित तारीख।

क्र० सं०	स्कीम का नाम	पूर्ण होने की प्रत्याशित तारीख (वित्त वर्ष के अनुसार)
1)	2	3

क. निर्माणाधीन स्कीमें

एक—बृहद स्कीमें

1.	गण्डक	1984-
2.	कोसी बराज और पूर्वी नहर	1984-85